

Annexure – 7

Name of the corporate debtor: Lanco Solar Energy Private Limited; Date of commencement of CIRP: 14-06-2019; List of creditors as on: 17-10-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sr. no.	Details of Claimant	Details of claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Income Tax Department	1,10,24,12,086	0	Income tax claim	No	0%	0	0	0	1,10,24,12,086	Matter under appeal
2	Excise & Taxation Officer-cum-Assessing Authority, Ward -01, Gurugram (East)	9,87,40,524	0	CST & VAT claim	No	0%	0	0	0	9,87,40,524	Claim submitted after approval of resolution plan by COC
3	Assistant Commissioner of Central Tax, Anantpur Central GST Division, Anantpur	69,77,889	0	GST claim	No	0%	0	0	0	69,77,889	Claim submitted after submission of resolution for COC approval / based on show cause notice
	Total	1,20,81,30,499	0			0%	0	0	0	1,20,81,30,499	